NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

| | T.P No. | Purpose | Section | Name of the Parties |
|--------|---------|---------|---------|--|
| 261/16 | 111/17 | Hearing | 433 | Aradhya Concrete Ptoducts Vs Sreeshwar |
| | | | (e) | Electricals Pvt.Ltd |

SL.NO. NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER

REPRESENTATION TO, WHOM (Petitioner Respondent)

SIGNATURE

(RATE !!

RAJESH S. ADVOCATE

Counsel for petitioner is present. Shri M. Thirumalesh, Advocate, filed vakalat for Respondents.

For objections, if any, posted to 11.04.2017. Counsel for petitioner is directed to comply with relevant Rules framed under I&B Code.

MEMBER (T)